GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4556
ANSWERED ON:30.08.2011
CONSTITUTION OF INDIAN RESERVE BATTALION
Ahir Shri Hansraj Gangaram;Sugavanam Shri E.G.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government has issued any instruction to the State Governments to constitute Indian Reserve Battalion to maintain law and order situation and internal security in the country;
- (b) if so, the details thereof and the reaction of the State Governments in this regard, State-wise; and
- (c) the total funds granted by the Union Government to the State Governments for the purpose, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

- (a) & (b): Yes, Madam. All the State Governments, to whom the IR Battalions were sanctioned, have raised such battalions as per details given in Annexure I.
- (c): Till date Rs.1002.0231 crores have been sanctioned by the Union Government to the State Governments for this purpose. Statewise details are at Annexure -II.

ANNEXURE-I REFERRED TO IN REPLY TO PARTS(a) & (b) OF LOK SABHA UN-STARRED QUESTION NO. 4556 FOR 30.8.2011

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Sl. No Name of State No. of IR Bns No. of IR Bns
   sanctioned to raised by the
   State Governments State governments
1. Andhra Pradesh 07
2. Arunachal Pradesh 05 03
3. Assam 09 08
4. Bihar 03 03
5. Chhattisgarh 07
6. Goa 03 02
7 Haryana 04 03
8. Himachal Pradesh 06 06
9. Jharkhand 06 05
10. J&K 20 20
11. Karnataka 02
                 01
12. Kerala 01 00
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13. Madhya Pradesh 01
14. Maharashtra 03
15. Manipur 09 08
16. Meghalaya 04 03
17. Mizoram 05 05
18. Nagaland 07 07
19. Orissa 06 06
20. Punjab 07 07
21. Rajasthan 03 03

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22. Sikkim 03 03
23. Tripura 09 09
24. Uttarakhand 02 02
25. Uttar Pradesh 02 02
26. West Bengal 02 02
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Total 136 123

ANNEXURE-II REFERRED TO IN REPLY TO PARTS (c) OF LOK SABHA UN-STARRED QUESTION NO.4556 FOR 30.8.2011

Sl.No. Name of the State Govt. Amount reimbursed (Rupees in crore)

- 1. Andhra Pradesh 24.51
- 2. Arunachal Pradesh 26.2869
- 3. Assam 56.58
- 4. Bihar 06.9175
- 5. Chhattisgarh 36.2425
- 6. Goa 9.60
- 7 Haryana 32.1725
- 8. Himachal Pradesh 54.095
- 9. Jharkhand 13.00 10. J&K 280.4021

- 11. Karnataka 6.4375 12. Kerala 3.1875 13. Madhya Pradesh 3.25 14. Maharashtra 6.50 15. Manipur 40.815 16. Meghalaya 34.925

- 48.32 97.52 17. Mizoram
 18. Nagaland
- 10. Nagaland 97.52
 19. Orissa 35.4375
 20. Punjab 44.2766
 21. Rajasthan 16.7675
 22. Sikkim 14.975
 23. Tripura 87.345

- 23. Tripura 87.345 24. Uttarakhand 9.96 25. West Bengal 12.50

Total 1002.0231